

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**ORIGINAL APPLICATION NO:42/2008.
DATED THE 29th DAY OF APRIL, 2009.**

CORAM:

**HON'BLE Mr GEORGE PARACKEN, JUDICIAL MEMBER
HON'BLE Ms K NOORJEHAN, ADMINISTRATIVE MEMBER**

Mr N Veeranan,
Central Institute of Fisheries, Nautical &
Engineering Training (CIFNET),
Foreshore Road, Kochi-682016
Residing at Stephen Francis Road,
Pullepady, Cochin-682 018. ... Applicant

By Advocate Mr T C G Swamy

V/s.

- 1 Union of India represented by the
Secretary to the Government of India,
Ministry of Agriculture,
Department of Animal Husbandry & Dairying,
New Delhi
- 2 The Director,
Central Institute of Fisheries, Nautical &
Engineering Training(CIFNET),
Foreshore Road, Kochi-682 016.
- 3 Shri G Masilamani
Blacksmith,
Central Institute of Fisheries, Nautical &
Engineering Training(CIFNET),
59 S N Chetty Street,
Royapuram, Chennai-600 003. ... Respondents.

By Advocate Mrs Aysha Youseff ACGSC

This application having been heard on 29.04.2009 the Tribunal on the same day:delivered the following

(ORDER)

HON'BLE Mr GEORGE PARACKEN, JUDICIAL MEMBER

The applicant has filed this OA seeking a direction to the respondents to consider him for promotion to post of Mechanical Supervisor in

preference to Fitters/Welders/Turners/Blacksmiths/Tool Room Assistants in the lower grade and also to grant of all consequential benefits thereof. Learned counsel for applicant has submitted that, during the pendency of this OA, the aforesaid relief has been granted to the applicant by the Respondents. Accordingly, this OA is closed as having become infructuous. There shall be no orders as to costs.



K. NOORJEHAN
ADMINISTRATIVE MEMBER



GEORGE PARACKEN
JUDICIAL MEMBER

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